

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-02/2016

IN THE MATTER OF:

Aacharan Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Sections 391 to 394 of the Companies Act, 2016

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

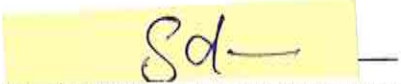
For the Applicant/petitioner : Mr. C.S. Manish Gupta, Advocate

For the RD : Mr. Nawal Kishore Jha,
Senior Panel Counsel

ORDER

Mr. Nawal Kishore Jha, learned Senior Panel Counsel representing RD has stated that he has received the papers this morning only and would be able to assist the Bench after examining the same.

List the matter on 26.07.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

05.07.2017
V. Sethi